

CITY CIVIL & SESSIONS COURT MUMBAI IN THE COURT OF H.H.P.J. SHRI S. B. AGRAWAL (C.R. NO. 19) CRIMINAL CAUSE LIST DATE 28.09.2020 (11.00 A.M. to 2.00 P.M.)				
Sr. No.	Cases	Stage	Parties	Advocates
1	SC 179/14	Further Arguments of PP	The State of Maharashtra (Chembur Police Station) Vs Prabhakar Kutty Shetty	Public Prosecutor Adv. Manohar Shetty
2	SC 437/15	Hrg on Interim BA Exh. 148	The State of Maharashtra (DCB, CID, Unit-VI) Vs Sameer Vasant Rohikar And 2 Ors	Public Prosecutor Adv. Amin Solkar A/1 Adv. V. K. Singh A/2 Adv. Amrish Salunkhe A/3
3	POCSO MA 261/20	Hearing	Pankaj Arunbhai Koli Vs The State of Maharashtra J.J. Marg Police Station	Shivam Mehra Public Prosecutor
4	CRI. MA 638/20	Hearing	Nizar Noorali Rangara and other --- Applicants Vs The State of Maharashtra - Dongri Police Station --- Respondent	SAVJ Law Solutions Public Prosecutor
5	CRI. MA 639/20	Hearing	Hussain Shabir Mukhtyar and other --- Applicants Vs The State of Maharashtra - Pydhonie P. STN --- Respondent	Swapna P. Kode Public Prosecutor

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6	CRI. MA 689/20	Appearance	M/s. Siroya Builders and Developers and others in Revn 237/20 --- Applicant Vs M/s. Softaculations Ltd. --- Respondent	Dilip S. Mishra
7	NDPS MA 816/20	Reply	Rodrigo Dos Santos Alves Vs Air Intelligence Unit	Ayaz Khan / Dilip Mishra SPP Smt. Anuradha Mane
8	NDPS MA 810/20	Hearing	Nizamuddin Kara @ Nizam Kara Vs The State of Maharashtra Nagpada Police Station	Kishor Paste / Jayant Parab Public Prosecutor
9	MA IN SC 264/20	Reply	Balu Sasane And Anr. Vs State Of Mulund Police Station	Mohan V Khatavkar Public Prosecutor

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CITY CIVIL & SESSIONS COURT MUMBAI IN THE COURT OF H.H.P.J. SHRI S. B. AGRAWAL (C.R. NO. 19) CRIMINAL CAUSE LIST DATE : 29.09.2020 (11.00 A.M. to 2.00 P.M.)				
Sr. No.	Cases	Stage	Parties	Advocates
1	CRI. MA 1630/19	Hearing	Charanjeet Chanderpal- Aplnt. Vs Mahesh Atamaram Vaswani- Respdt.	In Person Adv. Ms.D.S Retiwalla R/1 to 6
2	MA IN SC 443/19	Hearing	Lalita Manoj Badsiwal Vs Prakash Amila Badsiwal And 4 others	Adv. Chetna Khedekar Adv. Wahab Khan R/1 to 4
3	MA IN SC 117/20	Hearing	Raju Bhartiya Vs State Kurla Railway Police Station	Prakash J Salsingikar Public Prosecutor
4	MA IN SC 118/20	Hearing	Raju Bhartiya Vs State Kurla Police Station	Prakash J Salsingikar Public Prosecutor
5	MA IN SC 126/20	Hearing	Ved Prakash Chaube Vs State Ghatkopar Police Station	Prashant Pandey Public Prosecutor
6	MA IN SC 143/20	Reply	Asif Zakhir Multani Alias Jhula Vs State Mumbai Central Railway Police Station	Priyanka N Shukla Public Prosecutor

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7	CRI. MA 1114/20	Hearing	Sachin Laxman Sathe in BA 1539/2020 --- Applicant Vs The State of Maharashtra - Mankhurd Police Station --- Respondent	Ashish Phalke Public Prosecutor
8	MA IN ABA 431/19	Hearing	Simran Samtani Vs State Malbar Hill Police Station	Prashant Pandey Public Prosecutor

CITY CIVIL & SESSIONS COURT MUMBAI IN THE COURT OF H.H.P.J. SHRI S. B. AGRAWAL (C.R. NO. 19) CRIMINAL CAUSE LIST DATE : 30.09.2020 (11.00 A.M. to 2.00 P.M.)				
Sr. No.	Cases	Stage	Parties	Advocates
1	SC 675/15	R/E (P.H.)	The State of Maharashtra (Shivaji Nagar Police Station.) Vs Mohd. Jafar Hidaytulla Shaikh and 3 Ors	Public Prosecutor Adv. Mr. D. H. Kumthekar
2	CRI. APPEAL 810/18	Hearing	Prakash Bhagoji Gawade@MA -2535-18,BA-2505-18- Aplcnt Vs State of Maharashtra and Tilak Nagar P. Stn. -Respdt.	H. L .Tolani, Chandan Yadav Public Prosecutor
3	CRI. MA 3376,3378,3380,3382,3384,3388,3392,3386,3390,3394,3396	Hearing	Urvil A. Jain in Revision---- 19 @MA 3375/19 ---- Applicant Vs State and M/s. Ravison Stores Pvt. Ltd. ---- Respondents	Mahesh Y. Dongarege Adv. M. G. Shukla R/2
4	CRI. REVN. 208/20 to 218/20	Hearing	Urvil A. Jain in Revision---- 19 @MA 3375/19 ---- Applicant Vs State and M/s. Ravison Stores Pvt. Ltd. ---- Respondents	Mahesh Y. Dongarege Adv. M. G. Shukla R/2

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5	CRI. MA 1150/20	Appearance	Samiullah Chunnan Chaudhari in Revn 380/2020 - Applicant. Vs State - Shivaji Nagar Police Station - Respondent.	S.M. Shoaib. Public Prosecutor
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CITY CIVIL & SESSIONS COURT MUMBAI IN THE COURT OF H.H.P.J. SHRI S. B. AGRAWAL (C.R. NO. 19) CRIMINAL CAUSE LIST DATE : 01.10.2020 (11.00 A.M. to 2.00 P.M.)				
Sr. No.	Cases	Stage	Parties	Advocates
1	SC 476/16	Statement U/s. 313 Cr.P.C.	THE STATE OF NIRMAL NAGAR POLICE STATION. Vs SUKHDEV @ PINTU SURENDRA SHARMA AND ANOTHER 01	Public Prosecutor Adv. Chavan
2	CRI. REVN. 293/20	Reply	UMA Subbaraman ---- Applicant Vs Vistra (ITCL) India Ltd and State – Respondent	Corpslegal Emil Sunil George R/1
3	CRI. REVN. 294/20	Reply	Kishore Vishwanath Mittal - Director Tattva and Mittal Lifespaces Pvt. Ltd. --- Applicant Vs Vistra (ITCL) India Ltd. and State --- Respondents	Corpslegal Emil Sunil George R/1
4	CRI. REVN. 295/20	Reply	Subbaraman Anand Vilyannur --- Applicant Vs Vistra (ITCL) India Ltd. and State --- Respondent	Corpslegal Emil Sunil George R/1

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5	MA IN SC 217/20	Hearing	Mahipal Basappa Shivanand Vs State Dharavi Police Station	Amrish R Salunke Public Prosecutor
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CITY CIVIL & SESSIONS COURT MUMBAI IN THE COURT OF H.H.P.J. SHRI S. B. AGRAWAL (C.R. NO. 19) CRIMINAL CAUSE LIST DATE : 03.10.2020 (11.00 A.M. to 2.00 P.M.)				
Sr. No.	Cases	Stage	Parties	Advocates
1	SC 748/14	R/E (P.H.)	The State Agri Pada P.S Vs Washim Akram Anwar Pardeshi	Public Prosecutor Adv Kirti Gupta
2	CRI. REVN. 759/18	Reply	Yoginder Chawla S/o. Krishanlal Chawla @ MA 2356-18 @ BA 2350- 18 - Appellant (ORg. Accused) Vs M/s. Beauty XL India Pvt. Ltd. and State of Maharashtra - Respondent	H. M. Savlani Santosh H. Chari